THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): It is not necessary to mention all the points.

DR. YELAMANCHILI SIVAJI:... an agreement was reached on the minimum price for all the ten grades while the circular mentions only four grades. It was also agreed upon that all bids would automatically go to the STC.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Minister, you look into all these things.

DR. YELAMANCHILI SIVAJI: It was also agreed that the Tobacco Board would vigorously activate production and will see that sales will not take place outside the auction platform... (*Interruptions*) ...

SHRI MOTURU HANUMANTHA RAO: Sir, we have arrived at some understanding—you please hear me—in the presence of the Prime Minister.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): He will look into it.

SHRI MOTURU HANUMANTHA RAO: That needs to be carried out in practice. What instructions have you given in that regard?

SHRI SALMAN KHURSHEED: I said initially that whatever commitments and understanding had been made in the presence of the Prime Minister will, in letter and spirit, be fully implemented. If need be, I will speak to Mr. Chidambaram personally on telephone and ensure that whatever commitments have been made by him will be implemented immdiately.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You should look into them because you are not speaking for Mr. Chidambaram, but for the whole Government.

SHRI SALMAN KHURSHEED: Definitely, Sir. There is one more point which I would like to make. One point that has been raised is about grading. The receipt was shown earlier in the House as well. We have investigated this. There is a genuine mistake in this receipt. We have already taken steps to ensure that the grading is correct. The price that has been given is wrong and the correct price has to be given and whatever information is to be provided should be provided. If there are any similar mistakes, we will look into them. Sir, about the point whether any sales are taking place outside the purview of the auction platforms and outside the purview of the Board, we will also look at any complaints that are given to us very seriously.

Sir, I once again thank all the hon. Members for the concern that they have shown for the tobacco growers and the co-operation that they have shown to the Commerce Ministry.

DISCUSSION ON THE WORKING OF THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION—Contd.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now, we will proceed with the remaining discussion on the Civil Supplies. Out of the list, I see three speakers sitting here. I do not know whether they want to say anything. If the Members co-operate, I can call upon the Minister to reply. Mr. Mohanty, do you want to speak?

SHRI SARADA MOHANTY (Orissa): I want to speak.

DR. YELMANCHILI SIVAJI: (Andhra Pradesh): We will discuss it tomorrow.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No. There are so many subjects tomorrow. We cannot finish it otherwise. We will complete the speeches today. He can reply tomorrow.

SHRI KAMALUDDIN AHMED: I can reply today itself.

THE VICE-CHAIRMAN: That will be fine because only three speakers are there. Mr. Mohanty, please go ahead.

*SHRI SARADA MOHANTY: Mr. Vice-Chairman Sir, I rise to participate in the discussion on the workings of the Ministry of Civil Supples, Consumer Affairs and Public Distribution. The Ministry directly deals with the life of the poorest section of our society. It is a matter of sorrow and shame that most of the people of our country live below poverty line. Majority of the rural population in our country are poor. They live from hand to mouth. You will be surprised to know that these poor people do not even get enough food to satisfy their hunger. They do not know the definition of luxury.

Mr. Vice-Chairman Sir, the biggest irony of the situation is that while we are exporting food-grains like rice, wheat to foreign countries, the people of our country are dying out of starvation.

I would like to speak a few words about the public distribution system in our country. The quality of food-grains supplied through public distribution system like rice, wheat etc. are sub-standard. These foodgrains are also highly adulterated. Many a times the rice and wheat are not worth human consumption. What pains me most is that the people do not get these items in time. The government should ensure that the people get these items through the Fair Price Shops during the first week of every month. Many a times the supply of rice, wheat, sugar is far below the demand. The less said the better about the situation in rural areas. The owners of the Fair Price Shops are very unfair towards the poor consumers in the rural areas. They continuously harass the consumers. The dishonest owners of these shops sell away the rice, wheat and sugar in the market and the poor consumers suffer. Many a times the shop owners give only lesser quantity of foodgrains and sugar to the consumers. The illiterate villagers, do not know where to lodge complaint against these dishonest shops owners.

Mr. Vice-Chairman Sir, the people in the villages mostly use kirosene for both lighting the houses and cooking purpose. Kirosene is also not supplied to them in time. They are forced to buy kirosene from open market by paying a heavy price. As sugar is not made available to them in time the poor man has to take tea without sugar. In Orissa we call it "raw tea", the tea which is without milk and sugar. Therefore I demand that the government should increase the supply of the essential commodities and monitor its distribution.

One more thing I would like to say about the Public distribution system in the tribal and Harijan areas. The government should identify the areas where there is maximum tribal and Harijan population. The tribals of Orissa and other states are the weakest section of our society. The government should give more attention to the Public distribution system in these areas. The Government should ensure that the tribals and Harijans are not harassed by the dishonest shop owners. Government should streamline and make the Public distribution system more effective in these areas.

*English translation of the original speech delivered in Oriya.

[Shri Sarada Mohanty]

I once again thank you for giving me this opportunity to speak in this august House.

SHRI N. GIRI PRASAD (Andhra Pradesh): Sir, we have to discuss the civil supplies, the public distribution system and the related matters against the background of the present economy in our country. According to the assessment made by the Reserve Bank in its latest report on finance and currency, they have stated many things. The overall description is a mixed one. But the indications or the indicators that are shown in the report are really alarming from every point of view.

Sir, you know, our Finance Minister in his last year's Budget speech, and also the Prime Minister and various Government leaders have been repeatedly promising to control the inflationary spiral in our country and they promised to bring it to a single digit level. But what has happened during this year? Last year, according to the point to point basis, the wholesale price index rose from 12.1 to 12.8; that is the latest analysis of the Reserve Bank. Even on an annual average basis, from 10 points in 1990-91, it has gone up to 13.6. If the price rise or the inflation is growing at this rate, how will the common man have his livelihood? What about his living conditions? What about the living conditions? What about the purchasing power? All these things have to be looked into. The same trend is continuing. Increasing prices, increasing inflation rate, and the pressure of inflation on the economy. In spite of the efforts put in by the hon. Minister—who is also my best friend—the position cannot improve. This is because, even in the best of circumstances, the public distribution system meets only a very small part of a person's needs. According to many studies made by intellectuals—this is also my personal experience—in addition to quantities supplied through the public distribution system, people purchase large quantities from the open market also. Therefore, unless you control the open market prices, unless you bring down the prices. unless you bring down the rate of inflation, you will not be able to improve the living conditions of the people. Only to the extent that the PDS provides certain articles, it may help.

Our economy not only suffers from a high inflation rate. It also suffers from stagnation. Not only in agriculture, but in industry as well. In regard to foodgrains production, a Reserve Bank of India study has said that from 176 million tonnes, it may come down to 171 million tonnes. Already, the stock position with the Government, or, with the Food Corporation of India, has come down by almost 4/1-2 million tonnes. The stock position is declining. Procurement is declining. Foodgrains production is declining. There is stagnation in the whole agricultural economy, except in the case of a few cash crops. I think we are going to face a major crisis in our economy. Without good foodgrains production, how can you run the PDS? Wherefrom you will make available foodgains to the PDS? This problem should be looked at from that angle also. It is a very dangerous situation. There is stagnation in the economy. On the top of it, there is the pressure of inflation on the economy. *(Time bell rings)*.

Secondly, industry is also showing negative trends. Last year, it was more than 9 per cent. This year, there is a negative growth. It is .9 per cent or something like that. The manufacturing sector is also showing a negative growth. On the one hand, we have a high inflation rate. On the other side, we see the pressure of stagnation. According to me, it is a stagflation situation. Because of this, we are unable to run our public distribution system properly. It is facing serious problems.

For example, for my State, Andhra Pradesh, according to my understanding, for the month of April, they had to provide 1,60,000 tonnes. In the first instalment, they sent only 50,000 tonnes. I do not know whether they have sent the second instalment of 25,000 tonnes or not. They were supplying 25 kgs. per family. Now, they are supplying only 16 kgs., can any family survive, at least, as far as food is concerned? They have to buy, at least, another 20-25 kgs. from the open market. But the open market prices are increasing.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now.

SHRI N. GIRI PRASAD: In this background, the Government must take a serious view of these negative developments in regard to PDS and other things. Also, there is pressure on the PDS from every section. According to one study, they say that people in the rural areas are solely depending on the PDS. There is no difference between the poor and the rich. So, there may be equal distribution, but it is not an equitable distribution. Unless the Government looks into this problem seriously, the present PDS also may fail.

About blackmarketing, it is a big phonomenon. The other day the Finance Minister stated in Lok Sabha—I read it in the papers—that Rs. 1500 crores of black money was being generated in one kerosene commodity alone. What does it mean? He may be thinking of increasing the price of kerosene, I do not know. (*Time bell rings*) Sir, many essential commodities are going into black market. Though the Department conducted some raids, the statistics reveal a very pathetic situation. Thousands of people were identified. The number of raids conducted was one lakh and nineteen thousand, arrests made were 4000 and convictions only 228. So, that shows, the authorities are not serious about this blackmarketing and supply of essential commodities to the common people who are suffering from poverty, unemployment, underemployment, under--nourishment. In view of all these things, the two Acts which the Department administers the Essential Commodities Act, 1955 and the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980, may be integrated into one combined Act with more effective powers to the Government, if necessary, with penal powers also because the police may not be worried about all this; they may be worried about the law and order situation more. In this background more teeth must be provided to book these blackmarketeers, hoarders and anti-social elements who trade in these essential commodities in the black market. They must be dealth with effectively and the people's sufferings must be reduced to the minimum extent possible. I hope the Minister will succeed in helping the poor people to this extent.

SHRI M. VINCENT (Tamil Nadu): Sir, there is a general feeling in this country that the public distribution system is not effectively controlled and administered. The Centre should not take the decisions to change the system or increase the price without consulting the States. This is because, the prices are increased by the Centre, but the implementation of the distribution system is to be carried out by the States. As a result, the States are directly blamed by the people.

Tamil Nadu has the best public distribution system in India, but it has also to share the largest burden when prices are hiked, becuase it is the only State which provides rice to the people at a subsidised rate of Rs. 2 per k.g.

Some of the Central Ministers, while visiting their own States, charge

[Shri Vincent]

the States for increase in the prices of essential commodities. They also pose a question, is the Centre responsible for the increase in the price of milk and vegetables and increase in the fare of State transport? I ask, why not? When the petrol price and, therefore, the freight charges and fertilizer prices are increased, automatically the prices of milk and vegetables go up. Devaluation of money will definitely affect transport fare, milk and vegetable prices. The price of milk has gone up in all the States around the same time. For example, in Maharashtra milk is sold at Rs. 11 per kg. Therefore, the Centre should not disown responsibility in this matter involving the basic need of the people.

The Centre should evolve a concrete scheme in public distribution system by which increase in prices would not be passed on to the poor masses. This should be subsidised by the Centre. This burden should not go to the State Government. In any case, increase in the price of rice should not be done without consulting State Governments. Sir, in December, 1991 the Centre had increased the issue price of rice by 88 paise per kg. By this 88-paise increase, the Tamil Nadu Government will have to bear an additional burden of Rs. 60 crores. By issuing rice at the rate of Rs. 2 a kg. for common variety and Rs. 3 a kg. for fine variety, now the total burden is Rs. 416 crores a year. So, the Centre should come forward to bear the subsidy in full.

Sir, our Chief Minister, Dr. Puratchi Thalaivi, has been demanding one lakh tonnes of rice from the Central Pool every month for Tamil Nadu. But the Centre has allotted only 81,000 tonnes in January, 68,000 tonnes in February, 58,000 tonnes in March and 70,000 tonnes in April, which works out to an average of 69,000 tonnes per month. In these four months of the year 1992, the Centre's allotment is short by 30 per cent, that is, 1.23 lakh tonnes of rice. The States of Haryana, Jammu and Kashmir, Rajasthan Sikkim, Tripura, Arunachal and Goa have got 100 per cent allocation. The State of U.P., West Bengal, Himachal Pradesh, Madhya Pradesh and Maharashtra have got more than 85 per cent of their demand. But Tamil Nadu is getting only 69 per cent of its demand. Why this discrimination? I demand that the Centre should step up its monthly allotment from the Central Pool to one lakh tonnes immediately to Tamil Nadu.

With the best Public Distribution System in Tamil Nadu, most people depend on 21,968 Fair Price Shops for their daily requirements of rice. Even in such adverse situation, our Chief Minister, Dr. Puratchi Thalaivi, has taken commendable steps to contain the price of rice, keeping the welfare of the poor people in mind.

It is reported that rice is being regularly smuggled out to Bangladesh from India. If this smuggling of rice is prevented, we can save thousands of tonnes of rice every year.

Sir, Tamil Nadu is the only State in India which had imported 18,000 tonnes of palm oil on its own account. This was distributed through the Public Distribution System for Rs. 22.50 per kg., while the Central Pool fixed the price at Rs. 25.

Now the Centre is allocating sugar to the States according to the 1981 Census. Now we are in 1992. Considering the growth in population, the sugar allotment for Tamil Nadu should be increased from 22,000 tonnes to a minimum of 33,000 tonnes. During the year 1991-92, India produced 125 lakh tonnes of sugar and stood first in the world in sugar production. But the Centre is allocating only 3,31,928 tonnes to all the States in India for the Public Distribution System every month. Annually it comes to 39,83,136 tonnes. This amount of sugar given to the Public Distribution System is less than one-third of the total production of sugar in our

country. So, I request the Government to increase the quota to the Public Distribution System also immediately. The Government should also make sure that sugar is made available to the poorer sections of the society at concessional rates and do away with the present policy of dual prices.

Sir, Tamil Nadu is the only State where the Public Distribution System is entirely covered by the cooperative movement. Tamil Nadu is delivering the essential commodities at the lowest prices in India. For consumer activities, the cooperative banks in Tamil Nadu are having a turnover of Rs. 1,100 crores, out of which Rs. 900 crores are for the Public Distribution System. Every month an amount of Rs. 75 crores is spent for the Public Distribution System without getting refinance from the NABARD, which is being arranged only through the cooperative banks. Therefore, I demand that a separate line of credit should be arranged through NABARD for the Public Distribution System so that the burden on the cooperative banks can be reduced. Also, as in the case of Tamil Nadu, the Public Distribution System should be adopted by the cooperative movement in the whole of India.

Sir, previously cooperative banks used to obtain food credit from the Reserve Bank of India at the concessional rate of 13.5 per cent. Now the Reserve Bank of India has withdrawn the concessional rate for food credit. The present rate of interest is 20 per cent. So, if the Public Distribution System has to be successfully implemented with the special interest that the Prime Minister is showing, then the Reserve Bank may be asked to restore the concessional rate of interest for food credit.

Sir, I demand that the States should be given more financial powers to mobilize resources on their own in order to implement the Public Distribution System effectively and successfully to supply eseential commodities to the public at low prices.

With these words, I conclude, Sir. Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Thank you, because you have completed, at least. Now, Dr. Reddy... Not present. Shri Bhupinder Singh Mann...Not present. Dr. Pandey.

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष जी, नागरिक आपूर्ति मंत्रालय के कार्यकरण के संबंध में आपने मुझे बोलने का मौका दिया है, इसके लिए मैं आप का कृतज्ञ हूं ।

महोदय, हमारे प्रधान मंत्री श्री नरसिंह राव जी ने 23 अगस्त को मुख्य मंत्रियों के सम्मेलन में घोषणा की थी कि सार्वजनिक वितरण प्रणाली को देश के कोने-कोने तथा दूर दराज गांवों तक पहुंचाया जाएगा और डेढ वर्ष के भीतर इन कामों को पूरा कर लिया जाएगा । जो जन वितरण प्रणाली है उसका मूल उद्देश्य है गरीब तबके को अनिवार्य उपभोक्ता सामग्री मुद्रास्फीतिकारक प्रवृत्ति से बच कर मिले और आम उपभोक्ताओं की क्रय शक्ति सुरक्षित रहे । लेकिन जो जन वितरण प्रणाली है वह, अपने उद्देश्यों की पूर्ति में, बराबर हमने जो घोषणाएं की है उनसे नीचे रही, उसको असफलता मिली और सुदूरवर्ती इलाकों में, जो मध्यम वर्ग और उच्च वर्ग के लोग शहरों में हैं उन तक ही हमारी वितरण प्रणाली सीमित रह जाती है, सुदूरवर्ती इलाकों में नहीं पहुंच पाती है । क्या विडंबना है कि वितरण व्यवस्था मे आपूर्ति और वितरण का काम अलग अलग एजेंसियों से आप लेते हैं ? केन्द्र में खाद्य मंत्रालय भारतीय खाद्य निगम के माध्यम से सामग्री की खरीद फरोक्त करता है, उसका भंडारण करता है और नागरिक आपूर्ति विभाग इसको राज्यों में भेजता है । जब स्टेट्स में यह सामग्री जाती है वितरण के लिए तो आपको उस पर कोई कन्ट्रोल

[डा० रत्नाकर पाण्डेय]

नहीं रहता है । स्टेट गवर्नमेंट इसके लिए उत्तरदायी है । तो सार्वजनिक वितरण प्रणाली के माध्यम से जो सामग्री उनको मिलती है उसके वितरण के लिए स्टेट ऐजेंसी अलग है । उनका नागरिक आपूर्ति मंत्रालय अलग है और जन वितरण की व्यवस्था में खाद्य मंत्रालय अलग है । इसको एकाकार करना होगा । तब जाकर कुछ सुधार इसमें हो पाएगा । मुझे खुशी है कि खाद्यान्न पर जो सबसिडी दी जाती है उसको सस्ती दर की दूकानों पर आपने मुहैया किया है और गरीबी उन्मूलन कार्यक्रमों में भी आपका मंत्रालय काम करता है । इसलिए आपूर्ति का जिम्मा जहां केन्द्र सरकार का है, वहीं वितरण की सारी जिम्मेदारी राज्य सरकारों की होती है और राज्य सरकारें वितरण में जो दुर्व्यवस्था करती है । जहां-जहां वर्तमान सरकारें भारतीय जनता पार्टी की हैं, मैं यह इसलिए नहीं कह रहा हू कि भारतीय जनता पार्टी सरकार विरोधी पार्टी है इसलिए मैं कह रहा हूं कि बाजार में जो छोटे-छोटे व्यवसायी हैं उनकी पार्टी हैं और वे अच्छी तरह से शोषण करते हैं । दाल में कंकरी मिला देना, मिर्च में लाल रंग मिला देना, बुरादा मिला देना, मसालों में लीद मिला देना, इस तरह की घटनाएं होती है और आप का मंत्रालय उस पर निश्चित रूप से कुछ कार्यवाही करना चाहता है ।

[उपसभाध्यक्ष (श्रीमती जयन्ती नटराजन) पीठासीन हुई ।]

महोदया प्रधान मंत्री जी ने स्पष्ट कहा था कि हम ब्लॉक लेवल पर जो काम है उपभोक्ता परिषदों का उसको हम कार्यान्वित कराएंगे और हजारों की संख्या में कमेटीज काम कर रही है ताकि ठीक से वितरण हो । लेकिन आप इतना कम कमीशन देते हैं कि सरकारी दुकानें जो चला रहे हैं वे अगर ब्लैक नहीं करते हैं, चीनी, तेल और खाद्य पदार्थ अगर ब्लैक में नहीं बेचते हैं, जिनके लिए वह वितरण के लिए जाता है उनको न देकर ब्लैक में नहीं बेचते हैं तो उनकी दुकान का भी किराया नहीं निकल सकता है । तो उनको और अधिक कमीशन देना चाहिए और जो आपकी दुकानें हैं हमारे देश में जो बेरोजगार नौजवान हैं उनको वह दी जानी चाहिए, या स्वतंत्रता सेनानी है या असैनिक है उनको वितरण के लिए देनी चाहिए । सरकारी व्यवस्था में जो भ्रष्टाचार वितरण में है हम लिखते लिखते थक जाते हैं कि राशन की दुकानों पर शिकायतें आती हैं और चीनी नहीं मिलती है और वह लगातार चलता रहता है, उसमें परिवर्तन नहीं आता है। सरकारें बदल जाती हैं और वितरण प्रणाली में सुधार नहीं हो पाता है, सामान की आपूर्ति नहीं हो पाती है । ढुलाई में आपके भंडारण में ट्रक भरकर गेहूं जाता है, चीनी जाती है और रास्ते में ही चोरी हो जाती है । कहते हैं कि छर्रा हो गया, बोरा फट गया या कम धूप लगने से सूख गया या पानी पड़ने से गल गया । इसी तरह से आपका कानून इतना हल्का है जो उपभोक्ता परिषदें ग्रामीण क्षेत्रों में जगह-जगह स्थापित की हैं उसमें जो कार्य करने वाले लोग हैं अधिकांशत: इस वितरण प्रणाली के दूषण के लिए वे ही दोषी हैं । उन पर किसी प्रकार का नियंत्रण आप लगायें । हमारे प्रधान मंत्री जी ने खुद स्वीकार किया था कि गांव में जो भ्रष्टाचार है उसका कारण यह है कि उनको जांचने वाली समितियां जो हैं उनके सामने जब इंक्वायरी कमेटी जाती है तो गुन्डे, बदमाश, ठेकेदार जो होते हैं वे उपभोक्ताओं को यह पढ़ा देते हैं कि जो मैं कह रहा हूं वही कहना और अगर सही बात कही तो ढाई इंच गर्दन छोटी कर दूंगा या जान से मार दूंगा । हर जगह गरीबों को दबाया जा रहा है । जो दोषी है वितरण के लिए वे अधिक सक्षम होकर चाहे ठेकेदारों का काम हो, चाहे ट्रक लगाने का काम हो, आपके भंडारण में सामान ढोने का हो हर जगह गलत सामान भेजते हैं । सब कुछ ऐसा करते हैं जैसे जबरा मारे और रोने भी न दे यानी खुद मारता भी है, शोषण भी करता है और जुबान भी नहीं खोलने देता । इसके लिए आपको अवश्य कुछ काम करना चाहिए ।

सूखाग्रस्त इलाकों में, बनों में, जंगलों में आदिवासी क्षेत्रों में या जहां भी गरीबी रेखा के नीचे रहने वाले लोग हैं वहां पर आपकी यह व्यवस्था कारगर नहीं हो रही है। उसे कारगर कराने के लिए ठोस उपाय अपनाने होंगे और एकरूपता लानी होगी। वितरण स्टेट सब्जेक्ट है यह कहकर सरकार कोई सुधार नहीं कर पायेगी। अपने देश में बराबर अनाज की पैदावार बढ़ी है और जनसंख्या उससे ज्यादा बेतहाशा बढ़ी है। चाहे दुर्भिक्ष आया चाहे अकाल आया, वृष्टि हो, अनावृष्टि हो हमारा भंडार इतना सक्षम रहा कि हम बराबर पीढ़ियों तक लाखों की संख्या को खिलाने की ताकत रखते रहे। हमारा भंडारण इतना सम्पन्न है। ग्रामीण विकास के लिए जवाहर रोजगार योजना और आई०आर०डी०पी० के माध्यम से जो कायक्रम हुए हैं उसमें भी बहुत घोटले हुए हैं जबकि पवित्र ढंग से इस काम को शुरू किया गया था। पक्की सड़कें गांव में जुड़ जाए यह कार्यक्रम था लेकिन पूरा नहीं हो पाया। काम वालों को काम मिले वह भी नहीं हुआ। इन सब योजनाओं की शुरूआत हुई थी लेकिन ये सारे काम पूरे नहीं हुए हैं। इन सब योजनाओं की शुरूआत हुई थी लेकिन ये सारे काम पूरे नहीं हुए हैं। यही नहीं बहुत से जाली वाउचर जाली बिल बनाकर के पेमेंट की गई जहां माल भेजा गया था वहां वह पहुंचा ही नहीं, अधिकतर जगहों पर वह पहुंचा नहीं ये सब घोटाले ग्रामीण विकास के काम में हुए हैं करोड़ों अरबों रुपये के घोटाले हुए हैं। आपकी आठवीं पंचवर्षीय योजना में ज्यादा से ज्यादा सड़कें बनाने की बात है, राजीव गांधी जल आपूर्ति की योजना है। राष्ट्रपति जी ने अपने अभिभाषण में कहा था इसमें 80 प्रतिशत केन्द्रीय सरकार देती है और 20 प्रतिशत राज्य सरकारें देती हैं। जो जवाहर रोजगार योजना है इसमें 2600 करोड़ रुपये का हमने प्रावधान किया था। उसका जो फल मिलना चाहिए वह नहीं मिला। जिनके लिए काम के बदले अनाज की योजना बनाई उनको सही ढंग से इसका लाभ नहीं मिला। जवाहर रोजगार योजना का सही ढंग से पालन हो अनुसूचित जाति, जनजाति अल्पसंख्यक और जो गरीबी की रेखा के नीचे रहने वाले हैं आर्थिक दृष्टि से कमजोर हैं उनको आठवीं पंचवर्षीय योजना में पूरा लाभ मिले इसके लिए ठोस कार्यक्रम बनायें।

लैंड रिफोर्म के संदर्भ में जो अन्त्योदय वाले मजदूर हैं उनके उत्थान के संबंध में भी ठोस कार्यक्रम होना चाहिए। न्यूनतम मजदूरी जब तक आप नहीं देंगे, एक सीमा रेखा सारे देश में नहीं बनायेंगे लेंडलैस लेबर्स के उत्थान के लिए तब तक आपकी योजना सही ढंग से कार्यान्वित नहीं हो पायेगी। वित्त मंत्री जीने बजट भाषण करते हुए एक कृषि व्यापार संघ की बात की थी। हमारे देश में 5 लाख 83 हजार गांवों में जहां पीने का पानी नहीं मिलता है वहां पर राजीव गांधी जी को सबसे बड़ी श्रद्धांजलि यह होगी कि जो राजीव गांधी पेय जल योजना बनी थी, जिसका राष्ट्रपति जी ने अपने अभिभाषण में भी उल्लेख किया था वह जितनी तेजी के साथ आप कार्यान्वित कर पायेंगे उतनी ही जल्दी समस्यग्रस्त गांवों को पानी मिल पाएगा गांवों में बिजली का प्रकाश फैलेगा और सड़कें बनाई जायेंगी तब ही आपकी यह वितरण प्रणाली शुद्ध हो पाएगी। इन शब्दों के साथ मैं कहना चाहता हूं कि वित्त मंत्री डा० मनमोहन सिंह जी ने बजट भाषण में किसी व्यापार संघ के गठन की जो बात की थी सरकार उस मामले में अब तक क्या कार्यवाही कर रही है यह बताया जाय। जो हमारे देश का गरीब किसान है जिसके पास जमीन नहीं है, जिस किसान का बहुमत के नाम पर जमींदार प्रथा में विश्वास करने वाले पूंजीपति जिसको बेचते हैं उसके उत्थान के लिए आपने क्या किया है यह मैं जानना चाहता हूं।

श्री राम अवधेश सिंह (बिहार) : उपसभाध्यक्ष महोदया मैं पब्लिक डिस्ट्रीब्यूशन सिस्टम के संबंध में केवल एक बात कहना चाहता हूं। इस पर कारगर नियंत्रण तभी संभव है जब सरकार की

[डा० राम अवधेश पाण्डेय]

नियत ठीक हो और फिर उसकी नीति भी ठीक हो। इसके उदाहरण के रूप में मैं 1978 की नीति और नियत के बारे में कहना चाहता हूं। कांग्रेस सरकार 1977 के मार्च तक थी और चीनी की दोहरी मूल्य की व्यवस्था थी। चीनी कन्ट्रोल में भी बिकती थी और खुले बाजार में भी बिकती थी। उसका नतीजा यह था कि उन दिनों साढ़े पांच रुपये के जो चीनी बिकती थी। जब नई सरकार आई तो उसके पास चीनी का कोई नया भंडार नहीं था और कोई चीनी पैदा भी नहीं हुई थी। मार्चमें तो वैसे भी चीनी नहीं पैदा होती हैं। लेकिन नीति को बदल कर उसने चीनी की कीमत को गिराया और साढ़े पांच रुपये से घटाकर 2 रु. 10 पैसे में चीनी बेची क्योंकि सरकार की नियत भी थी। उसने दाम को घटाया। दोहरी और दोगली व्यवस्था से कभी भी मूल्यों पर नियंत्रण नहीं रखा जा सकता है। लेकिन आज न तो सरकार की नीति ठीक है और न नियत ठीक है क्योंकि नीति बदला जाय और उसमें नियत को जोड़ दिया जाये तो मूल्यों पर नियंत्रण रखा जा सकता है और कुछ कारगर कदम उठाये जा सकते हैं। यह सरकार इस मायने में बुरी तरह से विफल रही है। इसका सिविल अथोरिटीज पर कोई नियंत्रण नहीं है। इस संबंध में मैं एक उदाहरण देना चाहता हूं। हमारे बिहार में आरा जिले में भोजपुर जगह है। वहां डिस्ट्रिक्ट मजिस्ट्रेट ने खुद एक मि० कालराम बाबूलाल को पकड़ा जो राशन का और आयल का डिस्ट्रिब्यूटर था। लेकिन उसको सजा नहीं हुई। जब डी०एम० के खुद पकड़ने पर भी सजा नहीं होती है तो दूसरा आदमी जब पकड़ेगा, दूसरा अधिकारी पकड़ेगा तो क्या सजा हो सकती है? उस पर ब्लैक मार्केटिंग का केस चलाया जाता, लेकिन सजा नहीं हुई डी०एस०पी० ने लिखा कि उसको गिरफ्तार किया जाय और उसकी एजेंसी को ससपेन्ड किया जाय। इसके बावजूद भी उस पर कुछ नहीं हुआ। इस प्रकार से मूल्यों पर नियंत्रण कभी नहीं हो सकता है क्योंकि सरकार इतनी लचर है कि डी०एम० के पकड़ने पर भी कुछ नहीं होता है। ऐसी हालत में गांव-गांव में जो यह सिस्टम फैला हुआ उसमें आप चोरी को कैसे पकड़ सकते हैं। यह इस सरकार की नियत का उदाहरण है। जब मैंने डिप्टी जनरल मैनेजर इंडियन आयल कारपोरेशन के मि० ओ०पी० वर्मा, जो पटना में रीजनल आफिस में हैड हैं, उसको टेलीफोन किया, उसको अपने साथ पकड़ कर ले गया और कहा कि आप जांच करो तो वह कहा कि जांच किया। वह उससे पैसा ले लिया, इसलिए आज तक कुछ नहीं किया। तो जनता में गुस्सा है कि यह लोग, बिल्कुल निकम्मे लोग हैं। यह उदाहरण मैं इसलिये दे रहा हूं कि मंत्री जी इस बारे में जरा सख्ती से लिखें वहां इंडियन आयल कारपोरेशन को, चीफ मिनिस्टर को, चीफ सेक्रेटरी को। यह एक कांक्रीट उदाहरण है, इस पर आप कुछ काम करें।

दूसरी बात मैं यह कहना चाहता हूं कि विदेशों से जो पाम आयल खरीदा जा रहा है, वह कितने रुपये का खरीदा जाता है प्रति साल और इस साल कितने का खरीदा गया है? जब से यह सरकार बनी है इसने कितने का खरीदा है? मंत्री जी बतायें कि क्या यह बात सही है कि जो मलेशिया से पाम आयल खरीदा गया उसमें बड़ी घपलेबाजी की गयी है। कम मूल्य पर जो पाम-आयल मिल रहा था उसको न खरीदकर ज्यादा मूल्य पर खरीदा गया और बड़े पैमाने पर किक-बैक किया गया है और इसमें देश को बहुत नुकसान हुआ है। मैं यह भी जानना चाहता हूं कि किन-किन पार्टियों ने आफर किया था, पाम आयल बेचने के लिये और भारत सरकार को किन किन पार्टियों ने मलेशिया और अंतरराष्ट्रीय पार्टियों ने आफर किया था? यह आफर उन्होंने किस किस मूल्य पर किया था और किस मूल्य पर भारत सरकार ने पाम आयल खरीदा। इस साल, जहां तक मुझे जानकारी है करो एक हजार करोड़ से बारह सौ करोड़ के बीच में (व्यवधान)... आप ही बता दें। तो जो खरीदा गया है वा लोयस्ट टेंडर नहीं था। एल वन नहीं

एल टू और एल थ्री में से खरीदा गया है । इस बारे में क्या मंत्री महोदय सफाई देंगे ?

THE VICE-CHAIRMAN (SHRIMATI NAYANTHI NATARAJAN): Please conclude, Ram Awadheshji. You have spoken for seven minutes. Please conclude, Ram Awadheshji. now.

श्री राम अवधेश सिंह : सीमेंट डी-कंट्रोल हो गया । तो यह आइरन एंड स्टील जो डी-कंट्रोल हुआ उसका लाभ जनता को क्या मिला है? मैं यह जानना चाहता हूं कि आइरन एंड स्टील का जो डी-कंट्रोल हुआ इससे जो लाभ हुआ वह टाटा को हुआ क्योंकि जे०पी०सी० खत्म हो गयी । जे०पी०सी० के खत्म हो जाने के बाद खुले मार्केट में टाटा सांड की तरह घूमता है और वह कह रहा है कि जो मन में आयेगा उस कीमत पर मैं लोहा बेचूंगा, उस कीमत पर मैं स्टील बेचूंगा। इसलिये जनता के लाभ के लिये, उसको सुविधा देने के लिये, उसको कम मूल्य पर आइरन और स्टील मुहैया कराने के लिये जो यह किया गया था, उसका लाभ जनता को नहीं हुआ । इससे टाटा की तिजोरी भर गयी । इससे आपको क्या फायदा हुआ ? इसलिये इस बारे में भी आपको सोचना होगा कि लोहा, इस्पात और पिग आइरन की जो बिक्री हो रही है इसको सही कीमत पर जनता को मुहैया कराया जाय, इसके लिये आप सिस्टम को कैसे मजबूत कर रहे हैं यह भी मैं जानना चाहता हूं ।

THE VICE-CHAIRMAN (SHRIMATI NAYANTHI NATARAJAN): The discussion on the working of the Ministry of Civil Supplies is now over. The Minister will reply the first thing after Question Hour, at 12 O'clock tomorrow. The House now stands adjourned till 11 a.m. tomorrow.

The House then adjourned at fifty-nine minutes past seven of the clock till eleven of the clock on Thrusday, the 14th May, 1992.